



***The Gauhati High Court At Guwahati***

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**NOTICE**

**IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 30-11-2022  
(WEDNESDAY):-**

1. THE SINGLE BENCH OF HO'NBLE MR. JUSTICE MICHAEL ZOTHANKHUMA WILL **NOT** SIT. THE MATTERS LISTED BEFORE THE SAID BENCH **WILL BE TAKEN UP BY THE SINGLE BENCH OF HON'BLE MR. JUSTICE S.K MEDHI.**
2. THE MATTERS LISTED BEFORE THE SINGLE BENCH OF HO'NBLE MR. JUSTICE S.K MEDHI **WILL BE TAKEN UP BY THE SINGLE BENCH OF HON'BLE MR. JUSTICE NANI TAGIA.**
3. THE MATTERS LISTED BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE NANI TAGIA ARE **DEFERRED** AND WILL BE NOTIFIED LATER ON. ANY URGENT MATTERS RELATING TO SAID BENCH, **MENTION MAY BE MADE BEFORE THE SINGLE BENCH OF HON'BLE MRS. JUSTICE MALASRI NANDI.**

**BY ORDER**

**Dated, Guwahati, the 29<sup>TH</sup> of November, 2022.**